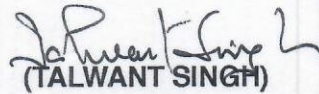


## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

### ORDER

In partial modification of this office earlier order No. 908/33716-771/F. 3(4)/AD&SJ/Gaz/2019 dated 06.04.2019, the following case transferred to the court of Sh. Satish Kumar, SFTC (Central) from the court of Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI) (Central), shall be retained with the court of Sh. Sanjay Kumar Aggarwal, Special Judge (PC Act) (CBI)-05, Rouse Avenue Court Complex {Previously designated as Special Judge (PC Act) (CBI)-03 (Central) Tis Hazari Courts, Delhi} for disposal in accordance with law :

S.No	Case No.	Titled as	Category
1	SC/27909/2016	CBI Vs. Kulbhusan Prasar	Official Secret Act

  
(TALWANT SINGH)

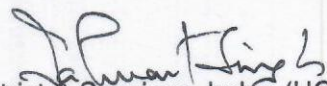
District & Sessions Judge (HQs)  
Delhi

No. 945 | 35980 - 36002 /F.3(4)/AD&SJ/Gaz/2019 Dated: 11 9 APR 2019

Copy forwarded for information & necessary action to :

**Sub:- Cases transfer from the Court of Special Judge (PC Act) (CBI) (Central).**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Officers concerned.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS/Reader to undersigned.
6. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
7. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
9. For uploading LAYERS.

  
District & Sessions Judge (HQs)  
Delhi